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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH
NEW DELHI.

O.A.No.1790/93

Decided on 17th Feb., 1999.

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A)
HON'BLE MR.T.N.BHAT, MEMBER (J)

Shri Satyavir Singh,
S/o Sh. Hukam Singh,
R/o P.S. Kamla Market,
Qr.No.34, Minto Road,
New Delhi.

.... Applicant.

(None appeared)

Versus

Union of India through
its Secretary,
Ministry of Home Affairs,
North Block,
New Delhi-1

2. The Commissioner of Police,
Police Headquarters,
I.P.Estate,
New Delhi.

3. The Lt. Governor,
through
Chief Secretary,
Delhi Administration,
5, Sham Nath Marg,
Delhi -54.

... Respondents.

(By Advocate: Shri Jog Singh)

ORDER(O.RAL)

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

Applicant seeks direction to convene review
DPC and consider him for promotion from the date
when people had been promoted against the DPC held
in April/May, 1992 after considering his ACRs as
excellent.

2. None appeared for the applicant when the
case was called out, even on the second round.
Shri Jog Singh appeared for the respondents and was
heard.

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3. Applicant has not denied in any rejoinder, the assertion made by the respondents in their reply, that because of his indifferent service record, his services were terminated, against which he filed OA-1748/88, which was allowed by order dated 31.12.90 with a direction to the respondents to reinstate the applicant. Accordingly he was reinstated on 2.4.91. Since he was not in service in 1990 and did not participate in the competitive exam. for admission to promotion List 'A', the question of admission to List for that year does not arise. However, applicant did participate in the competitive exam. held in 1991-92 for admission to promotion List 'A', but as his overall performance was not found upto the mark, his name did not find place in promotion list 'A'.

4. In the light of the fact that the aforesaid specific contention has not been denied, we find no good reason to interfere in the OA. The same is accordingly dismissed. No costs.

h/mw
(T.N.BHAT)
MEMBER(J)

S. R. ADIGE
(S. R. ADIGE)
VICE CHAIRMAN(A).

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